## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CA-(CAA)-88(ND)/17

## IN THE MATTER OF:

M/s. MKS Pharma Limited & M/s. Skymap Healthcate (P) Ltd...

... PETITIONER

SECTION:

Under Section 230-232

Order delivered on 28.7.2017

Coram:

R. VARADHARAJAN, Horble Member (Judicial)

For the Petitioner/applicant

For the Respondents

## <u>ORDER</u>

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 08.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.7.2017